

(c) Does not arise.

(d) The proposed inclusion of the Jute textile industry in the Fifth Schedule to the Income-tax Act, 1961 will mean that for all new machinery and plant installed in a jute textile mill in any accounting year relevant to the assess-

ment year 1970-71 or any later year, development rebate at the higher rate as for priority industries will be admissible. In addition, the following reduction/abolition in export duty has been affected with effect from 1st March, 1969.

| Name of article | Present effective rate | Proposed effective rate |
|--|------------------------|-------------------------|
| Jute manufactures | | |
| (i) Hessian cloth and bag excluding carpet backing | Rs. 500 per tonne | Rs. 200 per tonne |
| (ii) Wool sacks | Rs. 250 per tonne | Nil |
| (iii) Cotton bagging | Rs. 200 per tonne | Nil |
| (iv) Sacking (cloth and bags) not otherwise specified | Rs. 250 per tonne | Rs. 150 per tonne |
| (v) Certain types of yarn, twist, rope and twine and miscellaneous jute manufactures | Rs. 250 per tonne | Rs. 150 per tonne |

Housing Census

1688. SARI D.C. SHARMA :
SHRI BENI SHANKER SHARMA :
SHRI HARDYAL DEV-GUN :
SHRI RANJIT SINGH :
SHRI ONKAR LAL BERWA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is proposed to undertake a housing census in the country in 1970-71 to collect sufficient statistical material to formulate rational housing policies and programme;

(b) if so, the details thereof ; and

(c) the stage at which the matter stands at present ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING URBAN DEVELOPMENT (SHRI K.K. SHAH) : (a) Yes, Sir.

(b) The proposed 'Housing Census' is a part of the 1970-71 population Census. Housing Census itself is being undertaken in two parts : (i) collection of data about housing at the time of house listing, and (ii) collection of further details about housing through the household schedule. These data will help in formulating housing policies and programmes.

(c) Advance action for developing methodology, concepts, etc. for collecting information on housing has been already taken. The house listing and household schedules containing various items on housing are being pre-tested in the field by the Office of the Registrar-General of India to help in finalising the concepts, definitions etc.

Allocation of Funds for Irrigation Projects in Mysore

1689. SHRI M.N. NAGHNOOR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is fact that the Mysore Government have requested the Central Government to allot more funds to implement their irrigation projects;

(b) how Government propose to find funds to give top priority to useful and feasible projects ; and

(c) whether the Mysore Government have a very low percentage of irrigation projects ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR (PRASAD)): (a) Yes, Sir.

(b) During the Fourth Plan period 10 per cent of the Central assistance to States is expected to be given on the basis of continuing major irrigation and power projects .

(c) The percentage of irrigation potential created in Mysore by major and medium irrigation schemes to the end of 1968-69 to the ultimate irrigation potential is about 42 and this is likely to rise to 52 at the end of the Fourth Plan. This will go up to 77 per cent on completion of all sanctioned projects .

Gold Reserves

1690. SHRI TENNETI VISWANATHAM : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that gold in the Reserve Bank of India has been revalued during this month;

(b) the circumstances that have led to it; and

(c) whether Government propose to press on the World Bank and the Indian Monetary Fund to revalue their gold reserves ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes Sir.

(b) Gold held in the Issue Department of the Reserve Bank of India was valued at 2.88 grains equivalent to 0.186621 grammes of fine gold per rupee as required under section 33(4) of the Reserve Bank of India Act as it

stood before the recent amendment. This was the pre-devaluation rate and the section has, therefore, been amended to provide for the revaluation of gold at the current official I.M.F. rate of 0.118489 grammes of fine gold per rupee.

(c) No, Sir. The gold of the International Monetary Fund and the World Bank is already valued at the official rate, which we have now adopted, in terms of rupees, for our gold reserves.

मध्यावधि चुनावों के लिये सरकारी उपक्रमों में कमचारी

1691. श्री यशवन्त सिंह कुशावाह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकारी क्षेत्र के उद्योगों में अत्यधिक उत्तरदायी पदों पर कार्य कर रहे जो व्यक्ति मध्यावधि चुनावों में उम्मीदवार थे उनके नाम क्या हैं तथा उनकी संख्या कितनी है ; और

(ख) क्या उन व्यक्तियों ने त्यागपत्र दे दिये थे अथवा उन्होंने छुट्टी ली थी ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख). सरकारी उपक्रम में अध्यक्ष का पद, सबसे अधिक जिम्मेवारी का पद होता है। उपलब्ध सूचना के अनुसार, श्री केशव देव मालवीय ने, जो हैवी इंजीनियरिंग कारपोरेशन के अध्यक्ष थे, मध्यावधि चुनाव लड़ने से पहले अपने पद से इस्तीफा दे दिया था, उनका इस्तीफा मंजूर कर लिया गया था।

अन्य अध्यक्षों के संबंध में, जिन्होंने मध्यावधि चुनाव लड़ा हो, सूचना इकट्ठी की जा रही है और यदि इस तरह का कोई मामला हो तो उसकी सूचना भी सभा की मेज पर रख दी जायेगी।

RE. CALLING ATTENTION NOTICE (Query)

SHRI SAMAR GUHA (Contai) : Sir, I have to make a submission. It is a point of submission. (Interruption)